

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1663
TO BE ANSWERED ON 20.12.2018

APPRAISAL OF PMGSY

1663. SHRI R. GOPALAKRISHNAN:
SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the funds allocated, released and expenditure incurred along with the length of roads constructed under various phases of Pradhan Mantri Gram Sadak Yojana (PMGSY) during each year of the Twelfth Five Year Plan period, State-wise;
- (b) the details of targets set and achieved during the said period;
- (c) the number of villages covered under the said yojana and the number of those yet to be connected by roads during the said period, State-wise;
- (d) whether work on certain projects is running behind the schedule; and
- (e) if so, the details thereof, State-wise, and the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The details of funds allocated/released, expenditure incurred and the length of roads constructed under various phases of Pradhan Mantri Gram Sadak Yojana (PMGSY) during each year of the Twelfth Five Year Plan period, State-wise is given at **Annexure-I**.

(b): The details of targets set and achieved during each year of the Twelfth Five Year Plan period is given below:-

Year	Target Length (in km)	Length achieved (in km)
2012-13	30,000	27,791.73
2013-14	26,950	27,357.47
2014-15	21,775	38,043.16
2015-16	33,649	35,150.95
2016-17	48,812	47,446.83

(c): The unit for PMGSY programme is a Habitation. As reported by the State Government, out of 1,78,184 eligible unconnected habitations, 1,58,013 habitations have been sanctioned by the Ministry and 1,44,398 habitations have already been provided connectivity. Further, States have provided connectivity to 16,310 habitations under their own schemes. The State/UT-wise details are given in **Annexure-II**.

(d) to (e): Implementation of PMGSY is lagging behind in some States primarily due to following reasons:-

- (i) Short working season;
- (ii) Scarcity of construction material;
- (iii) Difficult terrain;
- (iv) Most remote habitations remaining for connectivity;
- (v) Climate change and unpredictable adverse weather in recent years;
- (v) Inadequate execution and contracting capacity

The Ministry of Rural Development has taken a number of initiatives to meet the above challenges faced by the States; like engagement of Central Public Sector Undertakings (CPSUs) in some States to augment execution capacity, contractor's Outreach Programmes in States to attract the Contractors in the implementation of the Programme. Further, in order to encourage locally available materials and use of green technologies, guidelines were issued by the Ministry, wherein the State Governments are required to propose minimum 15% of total length of annual proposals under New technologies such as Cement stabilization, Lime stabilization, Cold mix, Waste plastics, Cell filled concrete, Paneled cement concrete pavement, Fly ash etc. The Ministry has also been constantly reviewing the progress of the programme in the States. Provision of solutions to problems and handholding and assistance to States especially in technical matters is being done by the Ministry and National Rural Infrastructure Development Agency (NRIDA).

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 1663 due for 20.12.2018.

S. N	State(s)	2012-13			2013-14			2014-15			2015-16			2016-17		
		Allocated/Released (Rs in Crore)	Expenditure (Rs in Crore)	Length Constructed (in km)	Allocated/Released (Rs in Crore)	Expenditure (Rs in Crore)	Length Constructed (in km)	Allocated/Released (Rs in Crore)	Expenditure (Rs in Crore)	Length Constructed (in km)	Allocated/Released (Rs in Crore)	Expenditure (Rs in Crore)	Length Constructed (in km)	Allocated/Released (Rs in Crore)	Expenditure (Rs in Crore)	Length Constructed (in km)
1	Andhra Pradesh	0.00	205.66	109.34	5.00	152.56	118.91	32.98	330.25	540.72	379.20	411.53	972.73	197.59	214.54	733.55
2	Arunachal Pradesh	455.18	310.54	531.11	8.00	249.36	634.91	345.92	362.58	7.00	375.00	390.81	306.14	205.92	339.01	1360.51
3	Assam	154.27	522.78	1952.55	240.49	699.01	1858.81	316.07	538.22	1276.94	347.82	475.20	989.48	475.76	273.75	929.52
4	Bihar	1326.58	1992.21	7064.02	850.83	1844.95	5479.78	1548.16	2259.30	4075.06	2781.00	1776.87	3445.51	2958.34	2830.38	6601.62
5	Chhattisgarh	0.00	281.41	935.36	0.00	713.58	1256.25	270.75	925.18	2825.73	498.00	759.94	2041.40	449.81	313.59	1019.57
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	125.74	99.54	144.04	519.24	477.40	968.13	418.77	685.91	2834.86	474.10	793.66	693.87	31.04	40.42	211.88
8	Haryana	0.00	36.53	117.86	0.00	8.19	16.05	218.96	383.83	360.49	304.69	291.81	549.18	44.01	57.65	62.85
9	Himachal Pradesh	0.00	55.19	595.82	0.00	148.13	479.06	99.40	215.04	707.38	268.40	315.88	658.64	396.61	213.38	1429.27
10	Jammu & Kashmir	266.33	459.69	944.65	523.24	534.01	866.22	416.60	422.73	858.83	488.00	258.39	789.86	755.61	-0.11	1785.16
11	Jharkhand	105.96	325.61	1563.24	21.86	539.55	876.82	249.48	785.02	1811.50	864.99	552.44	1281.22	819.59	652.62	3119.52
12	Karnataka	24.60	16.63	711.47	5.00	7.68	205.16	237.00	411.23	470.08	140.80	279.40	999.51	331.95	291.81	897.09
13	Kerala	1.50	57.30	166.38	1.50	121.15	188.25	151.41	190.59	266.16	151.00	160.16	393.90	179.45	223.90	314.33
14	Madhya Pradesh	242.88	741.11	2949.82	615.00	1393.07	2652.04	708.00	1667.32	4847.83	1122.00	1798.39	4980.97	1979.48	1393.94	5081.97
15	Maharashtra	0.00	153.40	975.09	0.00	383.50	778.88	212.53	540.37	528.91	553.30	622.66	890.71	606.00	578.87	2000.70
16	Manipur	186.14	92.66	423.06	4.03	139.67	428.51	100.00	173.94	301.68	299.80	284.70	364.55	412.19	236.22	1485.85
17	Meghalaya	50.00	32.46	40.66	0.00	37.70	43.99	62.56	83.24	30.72	150.70	119.31	150.96	211.99	154.21	368.87

18	Mizoram	71.82	41.95	41.52	0.00	26.60	254.45	54.74	72.35	37.14	50.90	44.11	117.32	93.36	74.07	298.08
19	Nagaland	194.88	109.83	157.00	0.00	77.45	97.20	58.99	50.47	198.30	4.00	30.42	93.50	8.05	2.08	395.00
20	Odisha	87.25	1188.92	3029.28	758.92	1605.72	1838.58	1051.50	1666.10	4181.61	1382.70	1857.50	3894.04	1925.67	1479.39	5796.93
21	Punjab	169.66	238.16	96.60	117.68	295.61	784.66	310.21	285.03	556.17	221.10	236.52	728.21	275.66	225.25	586.53
22	Rajasthan	151.90	573.85	2447.54	427.06	718.35	2291.15	425.66	649.97	3412.16	559.90	776.33	2175.37	559.41	575.08	3113.10
23	Sikkim	193.62	86.73	147.75	1.97	90.57	179.59	94.59	94.50	165.25	68.60	121.01	390.77	138.16	80.67	247.42
24	Tamil Nadu	77.72	21.13	102.71	343.48	383.39	796.28	239.65	580.72	1629.96	205.00	98.03	590.17	309.58	253.19	883.19
25	Telangana	0.00	0.00	227.94	0.00	0.00	182.49	0.88	0.00	200.64	273.73	281.45	397.25	146.03	164.31	408.64
26	Tripura	338.59	189.79	257.01	98.83	232.76	284.25	187.36	322.83	239.21	274.83	250.36	357.33	392.27	84.88	405.62
27	Uttar Pradesh	10.00	98.00	325.59	511.93	824.25	770.48	638.70	1002.26	2985.65	1110.35	1083.39	3406.93	1234.87	900.57	3095.25
28	Uttarakhand	151.24	32.39	462.71	0.00	260.64	478.21	314.92	425.17	478.04	409.19	455.24	1025.29	550.20	315.36	1989.32
29	West Bengal	3.08	423.28	1271.62	306.17	1130.44	2548.38	1193.80	1414.20	2215.16	1427.58	1259.84	2466.15	819.18	753.54	2825.53
Grand Total		4388.91	8386.75	27791.73	5360.23	13095.29	27357.47	9959.57	16538.35	38043.17	15186.68	15785.36	35150.96	16507.78	12722.57	47446.83

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Q. No. 1663 due for 20.12.2018.

S.No.	State	Eligible	Sanctioned	Connected	Balance to Be Connected
1	Andaman And Nicobar Islands	20	7	0	7
2	Andhra Pradesh	4819	1248	1157	91
3	Arunachal Pradesh	931	638	431	207
4	Assam	12205	13853	9947	3906
5	Bihar	24804	30528	26874	3654
6	Chhattisgarh	10763	9753	9130	623
7	Gujarat	3387	3052	3040	12
8	Haryana	1	1	1	0
9	Himachal Pradesh	3725	2479	2174	305
10	Jammu And Kashmir	3892	2215	1698	517
11	Jharkhand	11613	9632	9112	520
12	Karnataka	1766	296	296	0
13	Kerala	435	404	394	10
14	Madhya Pradesh	21168	17540	16969	571
15	Maharashtra	2159	1365	1297	68
16	Manipur	1023	668	527	141
17	Meghalaya	793	565	318	247
18	Mizoram	246	234	155	79
19	Nagaland	191	109	93	16
20	Odisha	22211	15266	14229	1037
21	Punjab	441	389	389	0
22	Rajasthan	16801	16059	15975	84
23	Sikkim	366	349	276	73
24	Tamilnadu	2203	1988	1985	3
25	Tripura	1731	2015	1882	133
26	Uttar Pradesh	13984	11751	11748	3
27	Uttarakhand	2684	1754	1194	560
28	West Bengal	13822	13259	12524	735
29	Telangana	0	596	583	13
Total:		178184	158013	144398	13615

Note: Reconciliation of Habitation data in respect of the State of Assam, Bihar and Tripura is underway.
